

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

Item No. 618  
19/241- 242/ND/2022

**IN THE MATTER OF:**

**Mr. Nikhil Rajnikant Parmar**

**...APPLICANT**

**Vs.**

**M/s. Easy To Pitch Networks Pvt. Ltd. and Ors.**

**...RESPONDENT**

**Section**

**U/s 241-242**

**Order delivered on 14.09.2023**  
**(Virtual Hearing)**

**Coram:**

**SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Petitioner/Applicant**

**:**

**For the Respondent**

**:**

**ORDER**

Due to paucity of time, matter is adjourned to **20.10.2023**.

**Sd/-**  
**(Court Officer)**